

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP(IB) No.97/7/HDB/2018

AND

**Cont. A (IBC) 21/2023, IA(IBC) 969/2024 in IA 1052/2020, IA No. 1052/2020 & IA(IBC)
(Liquidation) 09/2024 in CP(IB) No.97/7/HDB/2018**

u/s. 7 of IBC, 2016

IN THE MATTER OF:

JM Financial Asset Reconstruction Company Ltd

...Financial Creditor

AND

Bheema Cements Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A (IBC) 21/2023

Matter re-posted to 08.05.2024.

IA(IBC) 969/2024 in IA 1052/2020,

Matter re-posted to 08.05.2024.

IA No. 1052/2020

Matter re-posted to 08.05.2024.

IA(IBC) (Liquidation) 09/2024

Matter re-posted to 08.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)